

curing and non-recurring grants in the year 1964-65 State-wise and Territory-wise along with the list of libraries?

The Deputy Minister in the Ministry of Education (Shrimati Sundaram Ramachandran): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5168/65].

Socio-Economic Survey of NEFA

814. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 171 on the 18th August, 1965 and state:

(a) whether the Socio-Economic Survey of NEFA has since been completed;

(b) if so, the results thereof; and

(c) the action taken by Government in this regard?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) The survey is still in progress.

(b) and (c). Do not arise.

Fertiliser Plant at Korba

815. Shri Wadiwa:
Shri R. S. Tiwary:
Shri Chandak:
Shri Parashar:
Shri J. P. Jyotishi:
Shrimati Minimata:
Shri Hukam Chand
Kachhavalaya:
Shri Daji:
Shri Brij Raj Singh:
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Dr. Chandrabhan Singh:
Shri Bada:
Shri A. S. Saigal:

Shri Shiva Dutt Upadhyaya:
Shri U. M. Trivedi:
Shri R. S. Pandey.

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any suggestion was received from the Government of Madhya Pradesh to the effect that cost of the production of fertilizer based on coal would be economical if the plant is located on the west coast of river Harashdeo near Korba;

(b) whether the suggestion has been examined; and

(c) if so, the nature of the decision taken thereon?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes.

(b) Yes.

(c) The economics of the Coal-based plant was examined. In view of the development of new naphtha technology in the last few years, it was not considered advisable to burden the economy with a unit based on out-dated technology with a significantly higher cost of production. Since it did not compare favourably with that of a naphtha-based plant, a decision was taken, under the advice of the Planning Commission, to defer the project. Further the prospects of securing foreign exchange for this project from aid giving institutions are not bright.

Fertiliser Plant in Rajasthan

816. Shri Inder J. Malhotra: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the two fertilizer plants were sanctioned at Kotah in Rajasthan State; and

(b) when was the second plant sanctioned and the reasons for sanctioning it when one was sanctioned earlier?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri O. V. Alagesan): (a) and (b). One